

**Central Administrative Tribunal
Principal Bench**

OA No.4371/2015

New Delhi, this the 1st day of December, 2015

**Hon'ble Mr. Justice Syed Rafat Alam, Chairman
Hon'ble Mr. P. K. Basu, Member (A)**

Hariom,
Aged 43 years,
PIS No.16970191,
S/o Sh. Ram Chander
R/o 165, Pocket-2,
Sector-24, Rohini,
New Delhi. Applicant.

(By Advocate : Shri Yash Pal Rangi)

Versus

Delhi Police & Ors. through

1. Commissioner of Police,
Delhi Police Head Quarters,
IP Estate,
New Delhi.
2. Deputy Commissioner of Police
South East District,
Sarita Vihar,
New Delhi Respondents.

: O R D E R (ORAL) :

Hon'ble Mr. Justice Syed Rafat Alam, Chairman :

After making submissions at length, Shri Yash Pal Rangi, learned counsel for the applicant sought leave to withdraw this Application. It is accordingly dismissed as withdrawn.

**(P. K. Basu)
Member (A)**

**(Syed Rafat Alam)
Chairman**

/pj/